

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-518**

CP No.- 89/241/242/ND/2020,  
CA-531/2021, CA-724/2020, CA/125/2021

**IN THE MATTER OF:**

Mr. Hemant Khandelwal and Ors.

....Applicant

**Vs.**

NHO Construction Ltd.

....Respondent

**SECTION**

U/s 241-242

**Order delivered on 30.11.2022**

**CORAM:**

**JUSTICE TELAPROLU RAJANI,  
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Adv. Shankari Mishra

For the R-1 & 2

: Mr. Ishaan Mukherjee, Ms. Kritika Khanna and  
Mr. Arjun Parashar (Advocates)

**ORDER**

Due to paucity of time, list the matter on **09.01.2023**.

  
For (Court Officer)

Md Saddam